

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BRANCH, NEW DELHI
Original Application No. 751/2024**

In the Matter of:-

Abhisht Kusum Gupta

---Applicant

Vs.

State of Uttrakhand & Ors.

---Respondents

NDOH: 20/02/2026

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Filed by



DEEPAK BORA

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17, New Lawyers Chambers, Setalvad Block,

Supreme Court of India

New Delhi-110001

Mobile No. 9971578987

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BRANCH, NEW DELHI
Original Application No. 751/2024**

In the Matter of:-

Abhisht Kusum Gupta

---Applicant

Vs.

State of Uttrakhand & Ors.

---Respondents

Additional Status Report by way of Affidavit on behalf of Respondent No. 4 i.e. District Magistrate, Rudraprayag.

I, Prateek Jain, aged about 33 years, S/O Rajendra Jain, presently holding the position of District Magistrate, Rudraprayag, Uttarakhand, do hereby solemnly affirm and state as follows:

1. That I am the Respondent No.4, District Magistrate of Rudraprayag, Uttarakhand, and in this capacity, I am fully aware of the facts and circumstances of the present case based on official records and as such, I am competent to depose this affidavit.

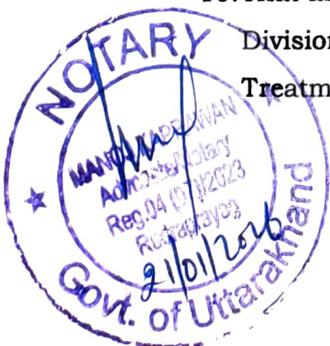
2. That the present Additional Status Report by way of affidavit is being filed for the purpose of placing before this Hon'ble Tribunal an updated account of the factual position emerging from the official records subsequent to the filing of the earlier status report.

3. That the earlier status report recorded the phased execution of the sewerage network across identified zones within Kedarnath, including progress in pipeline laying, zone-wise connectivity planning, and integration of newly constructed public facilities and pilgrim infrastructure with the central sewerage system.

That, in addition, the earlier affidavit placed on record the steps taken by the Nigali Panchayat, Kedarnath, towards strengthening municipal solid waste

management, including establishment and operationalization of waste processing infrastructure, enforcement of sanitation norms during the pilgrimage period, and initiation of measures aimed at improving waste segregation, collection, and disposal in the Dham area.

5. That the status of sewerage and sewage treatment works at Gaurikund and Sonprayag, as undertaken under the Namami Gange Programme through Uttarakhand Peyjal Nigam, was also reflected in the earlier report, including the sanction of the project, execution framework, and progress achieved up to that stage.
6. That the earlier Additional Status Report concluded by affirming the continuing commitment of the District Administration to comply with the directions issued by this Hon'ble Tribunal.
7. That pursuant to the order dated 02.12.2025 passed by this Hon'ble Tribunal, and having regard to the observations contained in paragraph 5 thereof concerning the placing of responses to I.A. No. 562/2025 on record, the present Additional Status Report is being submitted to apprise this Hon'ble Tribunal of the subsequent developments and the present factual position emerging from official records.
8. That the present Additional Status Report by way of affidavit is being filed to assist this Hon'ble Tribunal in its consideration of the latest developments arising in the matter. The said report places on record the present status of compliance measures undertaken by the concerned departments, with the factual position and is being submitted for the kind perusal and consideration of this Hon'ble Tribunal.
9. That the Executive Engineer, Construction Division, Public Works Department, Guptkashi, vide letter dated 09/01/2026 bearing Letter No. 28/01 C-(NGT), has furnished a comprehensive report regarding the progress of sewage management works in the Kedarnath area in compliance with the directions of this Hon'ble Tribunal. A copy of the above communication and status report is annexed herewith and marked as Annexure A.
10. That as per the status report furnished by the Executive Engineer, Construction Division, Public Works Department, Guptkashi, the construction of the Sewage Treatment Plant (STP) at Kedarnath has been completed in all respects. The




District Magistrate
Rudrapur

installation of electro-mechanical components, together with all associated civil and ancillary works, has also been fully executed. The requisite electricity connection has been provided, thereby rendering the STP operationally ready.

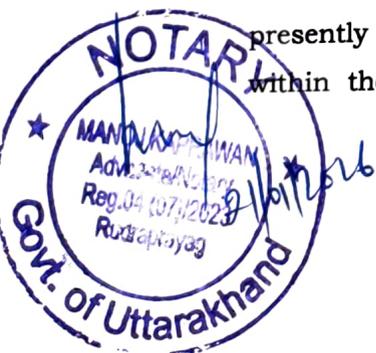
11. That it has been further reported that dry testing of the STP has been conducted successfully, confirming the functional readiness of the plant. Photographic documentation evidencing the said progress has been annexed with the departmental report.
12. That in order to ensure effective operation of the STP, household sewage connections are presently being progressively linked to the main sewerage network, with the objective of generating the requisite sewage inflow necessary for optimal functioning of the treatment facility.
13. That the sewerage line works under the Shri Kedarnath Dham Master Plan are being executed in a phased manner across the following identified areas:
14. Mandakini River Area: Along the Mandakini River stretch, the laying of sewerage pipelines has been fully completed over a length of approximately 400 meters. In addition thereto, the sewerage line extending from the bridge area up to the STP, covering a distance of approximately 585 meters, has also been completed. Household connections in this sector are presently being integrated with the main sewer line.
15. Saraswati River Area: Along the Saraswati River alignment, sewerage pipelines have been laid adjoining already constructed buildings over a stretch of approximately 170 meters. Further, in the second quadrant, newly constructed public infrastructure, including Guest House Nos. 1 and 2, Hospital, Museum, Police Headquarters, and buildings forming part of the Civic Amenity cluster, have been duly connected to the main sewerage line. The sewerage connection works for a few remaining pilgrim accommodation blocks are currently in progress and are proposed to be completed and connected to the main sewer network prior to the commencement of the ensuing Yatra season.
16. Central Street Area: In the Central Street locality, newly constructed pilgrim accommodation blocks situated in the third and fourth quadrants have already been connected to the main sewerage line, covering a total pipeline length of approximately 128 meters. In this area, redevelopment works involving the construction of new buildings in place of existing structures are presently




 District Magistrate
 Rudrapur

underway. Upon completion of each such new structure, the corresponding sewerage connection is being provided. The remaining buildings envisaged under the Shri Kedarnath Dham Master Plan shall be taken up after execution of agreements with the concerned stakeholders, followed by demolition of existing structures and construction of new buildings, whereafter sewerage connections shall be provided accordingly.

17. That it has been further reported that all branch sewer lines originating from the island area converge at the bridge location, from where the main sewer line connects to the STP. With the progressive augmentation of sewage inflow through household and institutional connections, the sewerage system, along with the STP, is expected to be fully operational with adequate sewage load during the forthcoming Yatra season.
18. That the Executive Office, Nagar Panchayat, vide letter dated 15/01/2026 bearing letter No. 237/N.P.K - NGT/ 2025-26, has furnished a status report pertaining to the present matter. A copy of the said communication along with the status report has been received by the District Magistrate and is annexed herewith and marked as Annexure B for the kind perusal of the Hon'ble Tribunal.
19. That as per the status report furnished by the Executive Officer, Office of Nagar Panchayat, Kedarnath, it has been submitted that with respect to the sewage treatment and urban solid waste management framework in Kedarnath, the Nagar Panchayat, Kedarnath, in collaboration with the Healing Himalayas Foundation, has established a Material Recovery Facility (MRF) Centre within the municipal limits of Kedarnath.
20. That the said MRF Centre has been developed over an area of approximately 3,000 square feet and is designed with a processing capacity of 3 tons per day (3 TPD), along with a storage capacity of approximately 50 tons. The facility has been equipped with a compactor / baling machine for the systematic handling, compression, and disposal of non-biodegradable solid waste, thereby facilitating scientific waste management practices.
21. That it has been further reported that the MRF Centre is fully operational and is presently being utilized for the management of municipal solid waste generated within the Kedarnath Dham area. In addition thereto, a separate Detailed



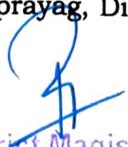

District Magistrate
Rudrapur

Project Report (DPR) has been prepared for further mechanization of the waste disposal system, which has already been submitted for technical approval. It has been indicated that the said DPR is proposed to be forwarded to the concerned Directorate for financial approval in the immediate course.

22. That the above information pertaining to the solid waste management initiatives undertaken by Nagar Panchayat, Kedarnath, has been furnished for being placed on record and for such consideration as this Hon'ble Tribunal may deem fit in the present proceedings.
23. That the Project Manager, Construction and Maintenance Unit (Ganga), Uttarakhand Peyjal Nigam, Srinagar-Garhwal, through letter dated 14.01.2026, bearing Letter No. 65 / GTO-11 / 01, has submitted a detailed status report in relation to the subject matter of the present proceedings. The said letter and report are annexed herewith and marked as Annexure-C.
24. That as per the report, all works included under Item No. 4 of the proceedings, namely, "regarding pollution and discharge of human excreta into the Mandakini River", are being executed by the Uttarakhand Peyjal Nigam under the aegis of the National Mission for Clean Ganga (NMCG), New Delhi, pursuant to Project No. RT-12011/2/2019/O DIR (T-III), sanctioned vide order dated 04.08.2022, for a total approved cost of ₹ 2336.60 lakh, inclusive of operation and maintenance for a period of fifteen (15) years, under the Sewerage Network Scheme, Sonprayag.
25. That it has been reported that the execution of the works under the said scheme is being undertaken by the Office of the Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjal Nigam, Srinagar-Garhwal, through a duly conducted tender process, and the works are being carried out by M/s Aasha Enviro Engineers Pvt. Ltd., Gurugram (Haryana) under Agreement No. 01/GTO/2023-24.
26. That it is further reported that, in accordance with the scope of the agreement, the work of laying a sewer line of 200 mm diameter at Sonprayag, District Rudraprayag, originally proposed for a length of 500.14 meters, has been completed to an extent of 527 meters.

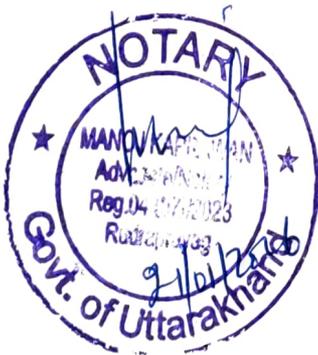
27. That it has also been reported that the construction of a Sewage Treatment Plant (STP) of 200 KLD capacity at Sonprayag, District Rudraprayag, based on




District Magistrate
Rudraprayag

Fixed Bed Reactor (FBR) technology, has been completed, and the said STP has been rendered operational.

28. That it has been further stated that the above status has been communicated to the District Administration, Uttarakhand, with copies forwarded to the Chief Engineer, Construction Division (Ganga), Uttarakhand Peyjal Nigam, Haridwar, the Uttarakhand Pollution Control Board, Dehradun, and the Learned Counsel for the State of Uttarakhand before this Hon'ble Tribunal, for information and record.
29. That the information provided in the said report is being placed on record by way of this Additional Status Report, for the kind consideration of this Hon'ble Tribunal in continuation of the compliance process as directed.
30. That I affirm that this affidavit is being filed as part of the compliance report in the case titled Abhisht Kusum Gupta Vs. State of Uttarakhand & Ors., and that all necessary actions have been and are being taken by the District Administration to adhere to the directives issued by the Hon'ble Tribunal.
31. That the contents of this affidavit are true and correct to the best of my knowledge, based on official records and personal information. No part of this affidavit is false, and nothing material has been concealed.



Attested by
 Manoj Kaprawan
 Advocate/Notary
 Reg. 04 (07)/2023
 Rudraprayag (U.K.)

DEPONENT
 District Magistrate
 Rudraprayag

VERIFICATION

Verified at Rudraprayag, on this 21 January 2026, that the contents of the above affidavit are true and correct to the best of my knowledge and belief, based on the official records maintained by my office and other relevant authorities.



Attested by
Manoj Kaprawan
Advocate/Notary
Reg.04 (07)/2023
Rudraprayag (U.K.)
21/01/2026


DEPONENT
District Magistrate
Rudraprayag
Prateek Jain,
District Magistrate,
Rudraprayag, Uttarakhand



10428/EMC/12
17/01/26

807 अधिशासी अभियन्ता
निर्माण खण्ड, लोक निर्माण विभाग, गुप्तकाशी

E-Mail: cdpwdguptkashi@gmail.com

NC
16/1/26

पत्रांक:- 28 / 01 सी0-(एन0जी0टी0)

दिनांक :- 09 / 01 / 2026

सेवा में,

जिलाधिकारी,

रुद्रप्रयाग।

विषय :- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या- 751/2024 अभिष्ट कुसुम गुप्ता व अन्य बनाम् उत्तराखण्ड राज्य व अन्य के सम्बन्ध में।

संदर्भ :- (1) आपके कार्यालय पत्र संख्या- 774/33-34 (2023-24) दिनांक 31.12.2025
(2) आपके कार्यालय पत्र संख्या- 878/33-34 (2023-24) दिनांक 07.01.2026

महोदय,

उपरोक्त विषयक सादर अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या- 751/2024 अभिष्ट कुसुम गुप्ता व अन्य बनाम् उत्तराखण्ड राज्य व अन्य से सम्बन्धित आख्या/सूचना संलग्न कर सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित किये जा रहे हैं।

अतः उपरोक्तानुसार आख्या सादर सूचनार्थ प्रेषित।

संलग्न :- उपरोक्तानुसार।


09/01/26

(राजविन्द सिंह)

कार्यवाहक अधिशासी अभियन्ता
निर्माण खण्ड, लो0नि0वि0
गुप्तकाशी


A2


District Magistrate
Rudraprayag

REPORT

At present, the construction of the Sewage Treatment Plant (STP) has been completed. The installation of electro-mechanical components along with all associated civil works has also been fully completed. The electricity connection is provided to make the STP operational. **Dry testing of the STP has been conducted successfully** (Photographs annexed-1). Household connections are being progressively connected to the main sewerage line in order to generate the requisite sewage load for effective operation of the STP.

The sewerage line works under the Shri Kedarnath Dham Master Plan are being executed in the following areas:

- (i) **Mandakini River Area**
- (ii) **Saraswati River Area**
- (iii) **Central Street Area**

- Along the Mandakini River Area, the laying of sewerage lines along the Mandakini River has been fully completed over a length of approximately 400 meters. Additionally, the sewerage line from the Bridge area up to the STP, covering approximately 585 meters, has also been completed. Household connections from this area are presently being connected to the main sewerage line.
- Along the Saraswati River Area, the sewerage line has been laid along the stretch adjoining already constructed buildings, covering approximately 170 meters. Further, in the second quadrant, newly constructed buildings, including Guest Houses-1 and 2, Hospital, Museum, Police Headquarters, Civic Amenity Buildings, etc., have been connected to the main sewerage line. Sewerage connection work for a few remaining Pilgrim's Accommodation Blocks is presently under progress and is proposed to be completed and connected to the main sewerage line prior to the commencement of the next Yatra season (Photographs annexed-2).
- Along the Central Street area, the newly constructed Pilgrim's Accommodation Blocks situated in the third and fourth quadrants have already been duly connected to the main sewerage line, covering a total pipeline length of 128 meters (Photographs annexed-3). In this area, construction of new buildings in place of existing structures is currently underway. Upon completion of each new building, the corresponding sewerage connection is being provided. The remaining buildings, as envisaged under the Master Plan, shall be taken up after execution of agreements with the concerned stakeholders, followed by demolition of existing structures and construction of new buildings, after which sewerage connections shall be provided accordingly.

It is further submitted that all branch sewer lines from the island area converge at the Bridge, from where the main sewerage line is connected to the STP and with adequate sewerage load will be operational in next yatra season.

सहायक अभियन्ता (वि./यां)
निर्माण कार्य, लोक निर्माण विभाग
गुप्तकाशी (रुद्रप्रयाग)

SJM
-R

AS

अधिसूचना अभियन्ता
निर्माण कार्य, लोक निर्माण विभाग
गुप्तकाशी

District Magistrate
Rudraprayag



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सहायक अभियंता (वि./यां)
निर्माण कार्य, सार्वजनिक निर्माण विभाग
मुफ्तवाशी (उत्तरप्रदेश)

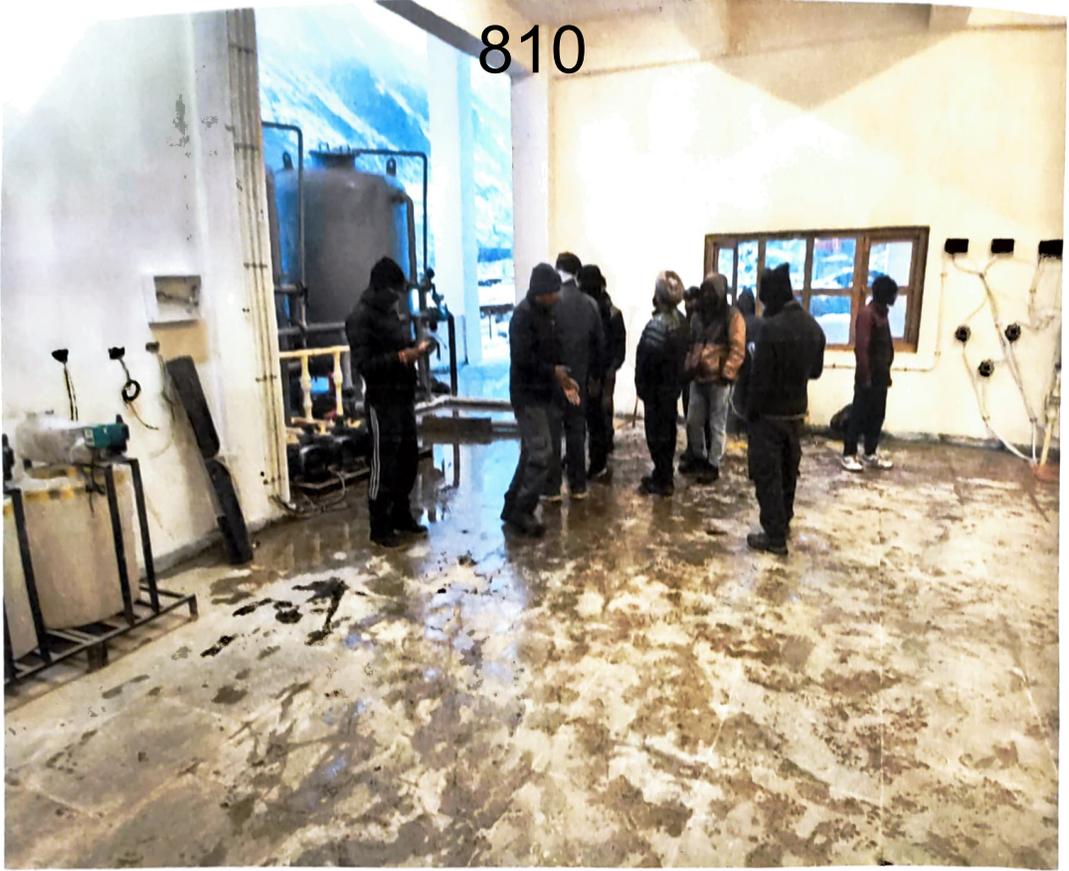
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Kc

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AE

District Magistrate
Rudraprayag

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अधिसूची अभियंता
निर्माण कार्य, सार्वजनिक निर्माण
विभाग, मुफ्तवाशी

810




निर्माण कार्य, लोक निर्माण विभाग
गुप्तकाशी (रुद्रप्रयाग)


K


A2


अधिसारी अभियान्ता
निर्माण विभाग, गुप्तकाशी
गुप्तकाशी


District Magistrate
Rudraprayag

811



यह कार्य 20/01/2024 को पूर्ण हुआ है।
निर्माण कार्य के लिए निम्नलिखित विभाग
मुफ्तकाशी (रुद्रप्रयाग)

(Handwritten signature)

(Handwritten initials)

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अधिसूचना संख्या 1/2024
निर्माण विभाग, लोटेनिदिगे
मुफ्तकाशी

District Magistrate
Rudraprayag



सहायक स. (सि.वि.)
निर्माण खण्ड, लोक निर्माण विभाग
गुप्तकाशी (रुद्रप्रयाग)

AS

District Magistrate
Rudraprayag

अधिशारी अभियन्ता
निर्माण खण्ड, लोक निर्माण विभाग
गुप्तकाशी



राज्य सरकार
निर्माण खाण्ड, लोक निर्माण विभाग
गुप्तकाशी (रुद्रप्रयाग)

AS

अधिशो...
निर्माण...
गुप्तकाशी

District Magistrate
Rudraprayag

814



निर्माण खण्ड, लोक निर्माण विभाग
गुप्तकाशी (रुद्रप्रयाग)

अभियंता
निर्माण खण्ड, लो.नि.वि.
गुप्तकाशी

District Magistrate
Rudraprayag




सहायक सार्वजनिक कार्य अधिकारी
निर्माण खण्ड, लोक निर्माण विभाग
गुप्तकाशी (उत्तरप्रदेश)


AE


AE


अधिसूचना विभाग
निर्माण विभाग
गुप्तकाशी


District Magistrate
Rudraprayag



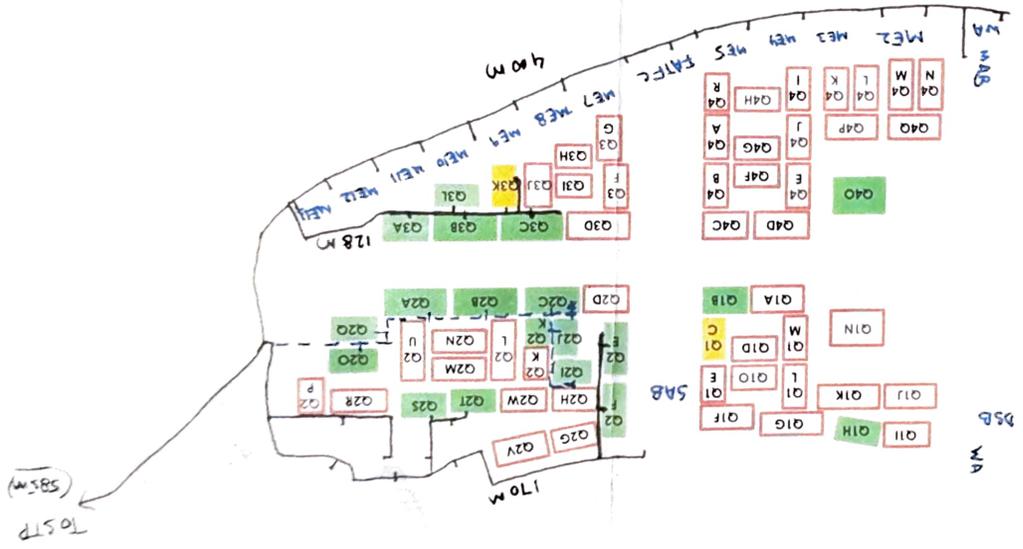
District Magistrate
Rudraprayag

816

--- Sewer line will be laid before
Yatna (20m approx).
— Sewer line laid and connected

68	Completed Blocks	19	Ongoing Blocks	2	Yet to start
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PILRIM ACCOMMODATION BLOCKS



LAND STATUS

ENGLISH TRANSLATION

Office of the Executive Engineer

Construction Division, Public Works Department, Guptkashi

E-Mail: cdpwdguptkashi@gmail.com

Letter No. 28/01/ C - (NGT)

Date: 09/01/2026

To,

The District Magistrate,
Rudraprayag.

Subject: Regarding Original Application No. 751/2024 filed before the Hon'ble National Green Tribunal, New Delhi, titled Abhisht Kusum Gupta and others vs. State of Uttarakhand and others

Reference: 1. Your office letter No. 774/33-34 (2023-24) dated 31/12/2025
2. Your office letter No. 878/33-34 (2023-24) dated 07/01/2026

Sir,

With due respect, it is to inform you that the relevant documents/information related to Original Application No. 751/2024 filed before the Hon'ble National Green Tribunal, New Delhi, titled Abhisht Kusum Gupta and others vs. State of Uttarakhand and others, are being enclosed herewith for your kind information and necessary action.

Therefore, the above report is submitted for your kind information.

Enclosure: As above

(signed)
Rajvind Singh
Executive Engineer
Construction Division,
Public Works Department
Guptkashi


District Magistrate
Rudraprayag

। कार्यालय नगर पंचायत केदारनाथ ।।

पत्रांक- 237/न0प0के0-एन0जी0टी0/2025-26

दिनांक: जनवरी, 15 2026

सेवा में,

क्षेत्रीय अधिकारी महोदय,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
ई0-115, नेहरू कलोनी, देहरादून।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल संख्या-751/2024 अभिष्ट कुसुम गुप्ता बनाम उत्तराखण्ड राज्य व अन्य के सम्बंध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्र संख्या- यूकेपीसीबी /आरओडी / एन0जी0टी0-116/2025-26/3624-2719 दिनांक 9 जनवरी 2026 जो इस कार्यालय को 14 जनवरी 2026 को प्राप्त हुआ का अवलोकन करने का कष्ट कीजियेगा जिसके द्वारा मा0 राष्ट्रीय हरित प्राधिकरण द्वारा दिनांक 01.12.2025 एवं बोर्ड मुख्यालय के पत्रांक संख्या यूकेपीसीबी / एच0ओ0/सा0-183-795/2025/1584 दिनांक 31.12.2025 को पारित आदेश के क्रम में सम्बन्धित विभाग की अद्यतन स्थिति से सम्बन्धित रिपोर्ट उपलब्ध कराये जाने के निर्देश प्राप्त हुए हैं।

इस सम्बन्ध में सादर अवगत कराना है कि श्री केदारनाथ धाम के अन्तर्गत सीवेज ट्रीटमेंट प्लांट एवं नगरीय ठोस अपशिष्ट प्रबंधन के सम्बन्ध में नगर पंचायत केदारनाथ द्वारा ठोस अपशिष्ट प्रबंधन के लिए हीलिंग हिमालय फाउंडेशन के साथ मिलकर 3000 स्क्वायर फीट में 3 टीपीडी क्षमता वाला एक एम0आर0एफ0(मटेरियल रिकवरी फैसिलिटी) सेंटर बनाया गया है, जिसकी स्टोरेज क्षमता 50 टन है। इसमें सॉलिड वेस्ट(अजैविक) के निपटान के लिए एम0आर0एफ0 सेंटर में कम्पैक्टर मशीन लगाई गई है। एम0आर0एफ0 सेंटर पूर्ण रूप से चालू हो गया है। तथा मशीनीकृत प्रणाली के माध्यम से अपशिष्ट के निपटान हेतु मशीनों को स्थापित करने के लिए पृथक् डी0पी0आर0 भी टेक्निकल मंजूरी हेतु प्रेषित की गई है जो इसी सप्ताह वित्तीय मंजूरी हेतु निदेशालय प्रेषित कर दी जाएगी।

अतः नगर पंचायत केदारनाथ से सम्बन्धित ठोस अपशिष्ट प्रबंधन की सूचना आवश्यक कार्यवाही हेतु सादर प्रेषित है।

भवदीय,

अधिशायी अधिकारी,
नगर पंचायत केदारनाथ।

प्रतिलिपि-1.जिलाधिकारी महोदय, रुद्रप्रयाग को सादर सूचनार्थ।

2.सदस्य सचिव महोदय, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सादर सूचनार्थ।


District Magistrate
Rudraprayag


N.K. Singh
15/01/26
अधिशायी अधिकारी,
नगर पंचायत केदारनाथ।



819
14/01/2026

Regional Office
Uttarakhand Pollution Control Board
E-115, Nehru Colony, Dehra Dun
E-mail : rouppcb@gmail.com,
Phone No.-0135-3593200

पत्रांक सं०-यूकेपीसीबी/आरओडी/NGT-116 /2025-26/3624-2719

दिनांक: 09/01/2026

महत्वपूर्ण

मा०एन०जी०टी० मैटर

सेवा में

1. अधिशासी अभियंता
निर्माण खंड,
लोक निर्माण विभाग
गुप्तकाशी, रुद्रप्रयाग
2. परियोजना प्रबंधक
निर्माण एवं अनुश्रवण इकाई, (गंगा)
उत्तराखंड पेयजल निगम,
बद्रीनाथ रोड, श्रीनगर गढ़वाल।
3. अधिशासी अधिकारी
नगर पंचायत,
केदारनाथ।

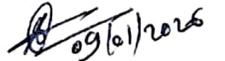
विषय— मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या 751/2024 Abhisht Kusum Gupta Vs. State of Uttarakhand & Ors. में पारित आदेशों के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या 751/2024 Abhisht Kusum Gupta Vs. State of Uttarakhand & Ors. में पारित आदेशों दिनांक 01.12.2025 एवं बोर्ड मुख्यालय के पत्रांक संख्या यू०के०पी०सी०बी०/एच०ओ०/सा०-183-795/2025/1584 दिनांक 31.12.2025 का संदर्भ ग्रहण करना चाहें। प्रकरण में मा० राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या 751/2024 में पारित आदेशों में श्री केदारनाथ धाम के अन्तर्गत सीवेज ट्रीटमेंट प्लांट एवं नगरीय ठोस अपशिष्ट प्रबंधन के संबंध में की गयी प्रगति के संबंध में अद्यतन रिपोर्ट मा० एन०जी०टी० में दाखिल की जानी है।

अतः आपसे अनुरोध है कि श्री केदारनाथ धाम में सीवेज ट्रीटमेंट प्लांट की स्थापना/संचालन, ठोस अपशिष्ट प्रबंधन की व्यवस्था के संबंध में दिनांक 14.10.2025 के पश्चात अद्यतन प्रगति का विवरण इस कार्यालय को उपलब्ध कराने का कष्ट करें ताकि अद्यतन प्रगति से बोर्ड मुख्यालय को अवगत कराया जा सके।

भवदीय


(अमित पोखरियाल)
क्षेत्रीय अधिकारी

प्रतिलिपि—सदस्य सचिव महोदय, उत्तराखंड प्रदूषण नियंत्रण बोर्ड, देहरादून को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी


District Magistrate
Rudraprayag

ENGLISH TRANSLATION
Office of Nagar Panchayat Kedarnath

Letter No. 237/N.P.K - N.G.T /2025-26

Date: January, 15, 2026

To,

The Regional Officer,
Uttarakhand Pollution Control Board
E-115 Nehru Colony, Dehradun

Subject: Regarding Original Application No. 751/2024. Abhisht Kusum Gupta vs. State of Uttarakhand & Others. before the Hon'ble National Green Tribunal. New Delhi

Sir,

Please refer to your office letter number UKPCB/ROD/NGT-116/2025-26/3624-2719 dated January 9, 2026, which was received by this office on January 14, 2026. This letter directs us to provide a report on the current status of the relevant department, in compliance with the order passed by the Hon'ble National Green Tribunal on 01/12/2025, and Board Headquarters letter number UKPCB/HO/SA 183-795/2025/1584 dated 31/12/2025.

In this regard, it is respectfully submitted that regarding the Sewage Treatment Plant and urban solid waste management in Kedarnath Dham, the Nagar Panchayat Kedarnath, in collaboration with the Healing Himalayas Foundation, has constructed a M.R.F (Material Recovery Facility) Center with a capacity of three tons in a 3000 square feet area with 3TPD. It has a storage capacity of 50 tons. A compactor machine has been installed in the MRF center for the disposal of non-biodegradable solid waste. The MRF center is fully operational, and a separate DPR for the mechanization of the waste disposal system has also been submitted for technical approval. This DPR will be sent to the Directorate for financial approval this week.

Therefore, the information regarding solid waste management related to Nagar Panchayat Kedarnath is respectfully submitted for necessary action.

Yours faithfully
Executive Officer,
Nagar Panchayat Kedarnath

Copy to:

1. District Magistrate, Rudraprayag for kind information
2. Member Secretary, Uttarakhand Pollution Control Board, Dehradun for kind information

(signed)
Executive Officer,
Nagar Panchayat Kedarnath


District Magistrate
Rudraprayag

Regional Office
Uttarakhand Pollution Control Board
E115, Nehru Colony, Dehradun
Email: roueppcb@gmail.com
Phone Number: 0135-3593200

Letter No.: UKPCB/ROD/NGT-116/2025-26/3624-2719

Date: 09/01/2026
Important NGT Matter

To:

1. Executive Engineer Construction Division Public Works Department Guptkashi Rudraprayag
2. Project Manager Construction & Monitoring Unit Ganga Uttarakhand Water Supply Corporation Badrinath Road Srinagar Garhwal
3. Executive Officer Nagar Panchayat Kedarnath

Subject: Regarding compliance with the orders passed in Original Application No. 751/24 Abhisht Kusum Gupta vs. State of Uttarakhand and Others before the Hon'ble National Green Tribunal, New Delhi

Sir,

Please refer to the above subject, the order dated 01.12.2025 passed in Original Application No. 751/2024 Abhisht Kusum Gupta vs. State of Uttarakhand and Others before the Hon'ble National Green Tribunal, New Delhi, and Board Headquarters letter number UKPCB/HO/SA183-795/225/1584 dated 31.12.2025. In this matter, a study report regarding the progress made in relation to the Sewage Treatment Plant and Municipal Solid Waste Management under Shri Kedarnath Dham is to be submitted to the Hon'ble NGT. Therefore, you are requested to kindly provide this office with details of the maximum progress made after 14.10.2025 regarding the establishment and operation of the Sewage Treatment Plant and solid waste management system in Kedarnath Dham, so that the Board Headquarters can be informed of the progress.

Yours faithfully
(signed)
Amit Pokhriyal
Regional Officer

Copy to: Member Secretary, Uttarakhand Pollution Control Board, Dehradun for kind information.

Regional Officer


District Magistrate
Rudraprayag

कार्यालय परियोजना प्रबन्धक
निर्माण एवं अनुरक्षण इकाई (गंगा)
उत्तराखण्ड पेयजल निगम,
बद्रीनाथ रोड, श्रीनगर गढ़वाल



Office Of Project Manager,
Construction & Maintenance Unit (Ganga)
Uttarakhand Peayjal Nigam
Srinagar-Garhwal-246174

Tel 01346 252112 Fax 252209 Email : <pmgngasrinagar@gmail.com>

पत्रांक 65/जी0-11/01 दिनांक 14.01.2026	प्रेषण का माध्यम ई-मेल	डाक द्वारा
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सेवा में,

अपर जिलाधिकारी,
रुद्रप्रयाग।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या -751/2004 अभिष्ट कुसुम गुप्ता व अन्य बनाम उत्तराखण्ड राज्य के अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 878/33-34 (2023-24) दिनांक 07.01.2026 जोकि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या -751/2004 अभिष्ट कुसुम गुप्ता व अन्य बनाम उत्तराखण्ड राज्य के अन्य के सम्बन्ध में है, के क्रम में इस इकाई अन्तर्गत बिन्दु संख्या -4 “ *Regarding pollution and discharge of human excreta into Mandakini River.*” पर आख्या निम्नानुसार है :-

- नमामि गंगे कार्यक्रम के अन्तर्गत जिला रुद्रप्रयाग के गौरीकुण्ड एवं तिलवाडा क्षेत्र में उत्सर्जित सीवेज को शोधित करने हेतु NMCG, New Delhi के पत्र संख्या Pr-12011/2/2019- O/o DIR (T- III), NMCG, दिनांक 04.08.2022 द्वारा कुल रू0 2336.68 लाख के कार्यों हेतु (15 वर्षों का संचालन एवं रखरखाव सहित) योजना की स्वीकृति प्रदान की गयी।
- योजना के कार्यों कार्यालय परियोजना प्रबन्धक, निर्माण एवं अनुरक्षण इकाई (गंगा), उत्तराखण्ड पेयजल निगम, श्रीनगर द्वारा सम्पादित कराये जा रहे हैं। स्वीकृत योजना के कार्यों को सम्पादित कराने हेतु मैसर्स आस्था इन्विरो इन्जीनियर्स प्रा0लि0, 543 वाई0 पेस सिटी -II, सैक्टर -37, गुरुग्राम (गुडगाँव), हरियाणा के साथ अनुबन्ध संख्या 01/जी0एम0/2023-24 गठित किया गया है।
- अनुबन्ध के अन्तर्गत अन्य प्रस्तावित कार्यों के साथ गौरीकुण्ड में प्रस्तावित कार्यों का विवरण निम्नानुसार है :-

क्र0 स0	कार्यों का विवरण	लागत रु. लाख में	टिप्पणी
1	सीवर लाईन 500.14 मीटर (200 एम0एम0 व्यास डी0आई0 पाईप) गौरीकुण्ड, जनपद रुद्रप्रयाग	81.34	527 मीटर सीवर लाईन के कार्य पूर्ण।
2	200 के0एल0डी0 एस0टी0पी0 गौरीकुण्ड, जनपद रुद्रप्रयाग	533.50	एम0बी0आर0 तकनीक आधारित एस0टी0पी0का निर्माण कार्य पूर्ण एवं क्रियाशील

भवदीय


रविन्द्र सिंह

परियोजना प्रबन्धक

प्रतिलिपि निम्नलिखित को सूचनार्थ :-

- महाप्रबन्धक निर्माण मण्डल (गंगा), उत्तराखण्ड पेयजल निगम, हरिद्वार को सादर सूचनार्थ प्रेषित।
- क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियन्त्रण बोर्ड, गौरा देवी, पर्यावरण भवन, 46-बी, आई0टी0 पार्क, देहरादून को उनके पत्रांक यू0के0पी0सी0बी0/आरओडी/एन0जी0टी0 -116/2025-26/3624-2719 दिनांक 09.01.2026 के अनुपालन में सादर सूचनार्थ प्रेषित।
- Sri Deepak Bora, Advocate, Counsel for State of Uttarakhand in NGT, देहरादून।
<adv.deepakbora@gmail.com>
- सम्बन्धित परियोजना अभियन्ता को आवश्यक कार्यवाही हेतु।


District Magistrate
Rudraprayag

परियोजना प्रबन्धक

ENGLISH TRANSLATION

Office of Project Manager
Construction & Maintenance Unit (Ganga)
Uttarakhand Peyjal Nigam
Srinagar–Garhwal–246174

Tel: 01346 252112 Fax: 252209 Email: spmgangasrinagar@gmail.com

Letter No.: 65 / GTO–11 / 01 Date: 14.01.2026	Mode of Dispatch: Email	By Post: ____
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To,

The District Magistrate,
Rudraprayag.

Subject: Before the Hon'ble National Green Tribunal, New Delhi, in Original Application No. 751/2004, Abhisht Kushum Gupta & Ors. versus State of Uttarakhand & Ors., submission of status report.

Sir,

With reference to the above subject, this office letter no. 878 / 33–34 (2023–24) dated 07.01.2026, it is submitted that before the Hon'ble National Green Tribunal, New Delhi, in Original Application No. 751/2004, Abhisht Kushum Gupta & Ors. versus State of Uttarakhand & Ors., under item number 4 — “**Regarding pollution and discharge of human excreta into Mandakini River**”, the following information is submitted:

1. All the works included under the said item are being executed by this department under the National Mission for Clean Ganga, New Delhi, under Project RT-12011/2/2019/O DIR (T-III), NMCG, dated 04.08.2022, for a total amount of Rs. 2336.60 lakh (for works of 15 years) under the Sewerage Network Scheme, Sonprayag.
2. The works under the scheme are being executed by the Office of Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjal Nigam, Srinagar, through a tender process, and the works are being carried out by M/s Aasha Enviro Engineers Pvt. Ltd., 543 Udyog Vihar Phase-V, Sector-37, Gurugram (Gurgaon), Haryana, under Agreement No. 01 / GTO / 2023–24.
3. The details of other proposed works included under the agreement are as follows:


District Magistrate
Rudraprayag

S. No.	Description of Work	Cost (Rs. in lakh)	Remarks
1	Sewer line 500.14 meters (200 mm diameter) Sonprayag, District Rudraprayag	81.34	Work of 527 meters sewer line completed
2.	200 KLD capacity STP Sonprayag, District Rudraprayag	533.50	Construction work of STP based on FBR technology completed and operational

Yours faithfully,
(Signature)
Chandra Singh
Project Manager

Copy forwarded for information to:

1. Chief Engineer, Construction Division (Ganga), Uttarakhand Peyjal Nigam, Haridwar, for information.
2. District Officer, Uttarakhand Pollution Control Board, Gaura Devi, Environment House, 46-B, I.T Park, Dehradun, with reference to their letter no. UKPCB/ROD/NGT-116/2025-26/ 3624-2719 dated 09.01.2026, for information.
3. Shri Deepak Bora, Advocate, Counsel for State of Uttarakhand in NGT, Dehradun.
Email: adv.deepakbora@gmail.com
4. Concerned Project Engineer, for necessary action.

(Signature)
Project Manager


District Magistrate
Rudraprayag